NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.145 (ND)/2013 RT CP No.235/Chd/Hry/2017

In the matter of	Γ.

M/s Earthwise Hospitality & Entertainment

....Petitioner.

Versus.

M/s Comedy Store Ltd. & Ors.

....Respondents.

Present: Mr.G.S.Sarin, Practicing Co mpany Secretary for

petitioner.

Mr.Gaurav Mankotia, Advocate for respondents.

Mr.Mankotia, Advocate for respondents seeks time to remove the defects in the power of attorney filed by Mr.Tarun Vir Lehal, Advocate. Let the needful be done within a week. List the matter on 16.01.2018 for arguments.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 21, 2017.